

THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated, Shillong, the 15th June, 2022

HCM/II/73/2021/Estt/21

In exercise of powers conferred under Rule 7 (C) (15) of the Rules of High Court of Meghalaya, 2013 as amended, and in terms of the resolution of the Full Court dated 14th June, 2022, the High Court of Meghalaya is pleased to amend Rule 9 (1) of the High Court of Meghalaya Officers and Staff (Recruitment and Conditions of Service) Rules, 2019 in the following order:-

The words, “**27 (twenty seven) years**” and “**32 (thirty two) years**” appearing in Rule 9 (1) of the High Court of Meghalaya Officers and Staff (Recruitment and Conditions of Service) Rules, 2019 are substituted by the words, “**32 (thirty two) years**” and “**37 (thirty seven) years**” respectively.

By order;

REGISTRAR GENERAL

Memo. HCM/II/73/2021/Estt/21-A

Shillong, the 15th June, 2022

Copy to:

- 1) The Registrar-cum- Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
- 2) The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong.
- 3) The P.S to Hon'ble Mr. Justice, W. Diengdoh, Judge, High Court of Meghalaya, Shillong.
- 4) The P.S. to the Advocate General of Meghalaya, Shillong.
- 5) The Secretary to the Government of Meghalaya, Law Department, Shillong.
- 6) The Registrar (Judicial Service), High Court of Meghalaya, Shillong.
- 7) The Member Secretary, Meghalaya State Legal Services Authority, Shillong.

- 10) The District & Sessions Judges, all Districts in the State.
- 11) The Judge, all District Council Courts in the State.
- 12) The Joint Registrar (Listing)-cum-OSD to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 13) The Director, Printing and Stationery, Meghalaya Government with a request to publish this notification in the next issue of the Gazette.
- 14) The Chief Librarian, High Court of Meghalaya, Shillong.
- ✓ 15) The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
- 16) Notice Board.
- 17) Office file.


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